



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

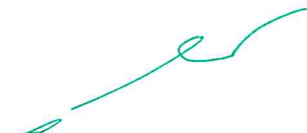
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 124/17 & IA 150/17 in CP(IB) No.59/BB/2017	-	For orders	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	BHARAV KUTTAIATH, FOR C.K.N. +91 9986642069	FOR RESPONDENT,	
	CHANDAN G J Behalf of Crest Law. 9922232239	For Petitioner	

ORDER

Matter is listed today for passing order on I.A. 150/17. Counsel for Petitioner is present. Counsel for Respondent is also present. Already both sides have submitted their arguments on I.A. 150/2017. Therefore, matter can be posted for passing orders on I.A. 150/17. List it for orders on 14.12.2017.


Member (T)


Member (J)